GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1336 ANSWERED ON 11/02/2025

FUNDS FOR CONSTRUCTION OF HOUSES UNDER PMAY-G

1336. SHRI SUNIL BOSE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the criteria adopted by the Government to give grant for construction of houses to the beneficiaries under Pradhan MantriAwasYojana-Gramin (PMAY-G);
- (b) whether the Government is aware of the fact that the current grant is not enough to complete the construction of the beneficiary's house, if so, the details thereof and action taken in this regard; and
- (c) whether the Government has taken any steps to increase the grant amount and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a): The Pradhan MantriAwaasYojana-Gramin (PMAY-G) aims at providing pucca houses for all persons having kutcha houses upto 2 rooms or less and whose names are included in properly verified Permanent Waiting List (PWL) &Awaas+ list. The beneficiaries have been identified based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)- 2011. On application of exclusion criteria, a priority list called the Permanent Wait List (PWL) is prepared for the States/UTs. The PWL is further subjected to verification by Gram Sabhas and completion of an Appellate Process thereafter. This process of exclusion is also applied to beneficiaries registered by the States/UTs in Awaas+.

The Union Cabinet has approved the implementation of the scheme for 5 more years during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional rural houses.

Approval has also been provided for updating the Awaas+ List for identifying eligible rural households using modified exclusion criteria under the scheme. In line with the approval of the Union Cabinet, a survey is being conducted for the identification of additional eligible rural households under the scheme. The survey is being conducted through Awaas+ 2024 Mobile App which has already been launched on 17.09.2024 with modified exclusion criteria.

(b) & (c): Under PMAY-G, the unit assistance of Rs. 1.20 lakh in plain areas and Rs. 1.30 lakh in North Eastern States, Hilly States (including UTs of J&K and Ladakh) is provided. In addition to the unit assistance, the beneficiaries are facilitated with 90/95 man days of unskilled labour wages through mandatory convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). Support of Rs. 12,000 for construction of toilet is also provided through Swacch Bharat Mission - Gramin (SBM-G), MGNREGS or any other dedicated source of funding.

The Union Cabinet has approved the continuation of PMAY-G till March, 2029 as per the existing unit assistance for construction of 2 crore more houses.
